1803

किया जा रहा है अथवा विदेशों में स्थित भारतीय दुतावासों अथवा भारत सरंकार के प्रदर्शन कक्षों में रखा हम्रा है।

|[THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b) A statement is attached. [See Appendix XLIX, Annexure No. 31.1

(c) No expenditure is being incurred on the protection of these goods as they are either on display in Government of India Show Rooms/Missions or stored with Indian Missions or Government of India Showrooms abroad.1

## DISCONTINUANCE OF TRAIN SERVICES BETWEEN GANGANAGAR, DELHI AND JAIPUR

- 427. SHRI S. C. DEB: Will the Minister of RAILWAYS be pleased to state:
- (a) whether train services between Ganganagar, Delhi and Jaipur have been discontinued due to breaches in the track; and
- (b) if so<sub>?</sub> what steps have been taken to restore the services?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) Presumably the Hon ber is referring to dislocation of traffic between Sri Ganganagar and Delhi, and Delhi and Jaipur. If so, yes. Sir.

- (b) (i) Delhi-Sri Ganganagar Line.— Due to floods in river Ghaggar breaches which occurred on 26th July 1964 between Hanumangarh and Hanuman-garh Town were repaired and traffic restored on 18th August 1964. Traffic was again suspended on 3rd August, 1964 as fresh cuts were made by the Civil Authorities in the Railway embankment to pass flood water. The traffic still remains suspended due to Ghaggar flood-water flowing with unabated force. It is not possible for the Railways to take any permanent
- -ft | English translation.

remedial measures until the scheme to control Ghaggar floods which is under the consideration of the Rajas-than State Government is executed. The traffic will, however, be restored as soon as the flood water recedes.

(b) (ii) Delhi-Jaipur Lines-Due to unprecedented heavy rains, breaches occurred between Khalilpur and Pataudi stations near Rewari on 26th August 1964 disrupting train services between Delhi and Jaipur. Immediate steps were taken to repair the breaches and traffic was restord on 28th August 1964.

## SEARCHES OF PREMISES OF CALCUTTA FIRMS

428. Shri SANKAR **PRATAP** SINGH DEV. Will the Minister of INDUSTRY AND SUPPLY be pleased to state;

- (a) whether it is a fact that Government searched the premises of certain big concerns in Calcutta connected with jute production, sergeing etc.;
- (b) if so, whether it is also a fact that these concerns tried to obstruct the searches: and
- (c) the reasons for the searches and the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) to (c) The information is being collected and will be laid on the Table of the House.

## LICENCES FOR MANUFACTURE OF TRACTORS

- 429. SHRI DAHYABHAT V. PATEL: Will the Minister of Industry and Supply be pleased to state:
- (a) whether it is a fact that licences for manufacture of tractors were sanctioned at the recommendation of the former Chief Minister of Punjab, Shri Pratap Singh Kairon, even though there was no surplus capacity to justify such sanctions- and